NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 774/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Bhuvan Enterprises Pvt.Ltd.

V/s.

Elder Pharmaceuticals Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Niche Hehte

Advocati

Nela melt.

ORDER CP No.774/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. The Learned Representative is seeking permission to file Form 5.
- 3. Leave granted. Registry is directed to accept the requisite Form.
- 4. Matter is listed for hearing on 31.07.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 17.07.2017